

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19
C.P. (IB)/178(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **CLEARWATER CAPITAL PARTNERS**
 SINGAPORE FUND IV PRIVATE
 LIMITED V/s MARVEL OMEGA
 BUILDERS PRIVATE LIMITED

Under Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Arjun Amin a/w Priyanka Shetty for the Financial Creditor is present and Mr. Amir Arsiwala for the Respondent is also present.
2. Ld. Counsel for the Corporate Debtor submits that another company petition bearing CP (IB) No. 254 of 2023, against the same Corporate Debtor has been heard and Reserved for Orders by the Co-ordinate Bench of this Tribunal (i.e. Court Room No. 03) on 03.06.2024. Therefore, Ld. Counsel for the Corporate Debtor seeks adjournment in the present matter, for which, the Counsel for the Financial Creditor has no objection.
3. At request, stand over to **06.08.2024**, awaiting orders and for passing necessary directions.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)